

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 47 OF 2017 & IA NO. 05 OF 2017
APPEAL NO. 87 OF 2017**

Dated: 26th November, 2018

In the matter of:

GRIDCO Ltd.	Appellant(s)
 Vs.		
NTPC Ltd. & Anr.	Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list these matters for hearing on **19-2-2019**.

Court Master/PPS